

MEGHALAYA LEGISLATIVE ASSEMBLY

WINTER SESSION

UNSTARRED

QUESTIONS AND ANSWERS

Friday, the 26th November, 2010.

Transfer of Land

Dr. DONKUPAR ROY

1. Will the Minister in-charge, Revenue & Disaster Management be pleased to state :-

- (a) The area of land transferred to different companies, etc., for industrial purposes in the State, District-Wise?
- (b) The mode of transfer-lease, sale, etc., for each companies?
- (c) The number of applications including the land area pending for disposal by the Government, in details?

Dr. R. C. LALOO

(Minister in-charge, Revenue and Disaster Management)

(a) & (b) Statements showing the area of land transferred to different companies for industrial purposes as well as cement plants in the State, the mode of transfer, and the locality where the company is set up is placed on the Table of the House.

(c) Statement showing the list of pending cases is placed on the Table of the House.